

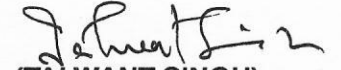
OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In pursuance to letter No.3227-37/2018 dated 17.07.2018 of Hon'ble High Court of Delhi and in partial modification to this office order No. 1789/55238-308/F.1(3)/Gaz/2018 dated 17.08.2018, the following Committee is hereby re-constituted, with immediate effect :-

Name of Committee	Name of Judicial Officer	Designation
Review Sub-Committee to improve disposals and for expediting adjudication and Arrears Committee.	Sh. Harish Kumar Addl. District Judge (Central)	Chairperson
	Sh. Bhupender Singh ACMM (Central)	Member
	Sh. Gajender Singh Nagar ACJ (Central)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


(TALWANT SINGH)

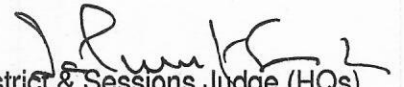
District & Sessions Judge (HQs)
Delhi

No. 2692/81337-354 /F.1(3)/Gaz/18

Dated : 28 NOV 2018

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. Sh. Kovai Venugopal, Spl. Judge (PC Act) (CBI) (Central) Tis Hazari Courts, Delhi.
4. Sh. Ashu Garg, CMM (Central) Tis Hazari Courts, Delhi.
5. Sh. Prashant Sharma, SCJ-cum-RC (Central) Tis Hazari Courts, Delhi.
6. The AO(J), Admn. Branch (I,II &III), Judicial Branch, Accounts Branch, Care Taking Branch (Central), Tis Hazari Courts, Delhi.
7. The P.S./Reader to the undersigned.
8. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
9. The Secretary, Bar Association, Tis Hazari Courts, Delhi.


District & Sessions Judge (HQs)
Delhi